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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 332/2022

FAMILY HEALTH CARE HOSPITAL PVT. LTD. & ANR.

..... Plaintiffs

Through: Mr. Siddharth Arora, Mr. Gaurav Kumar, Mr. Ankit Verma, Advs. (M: 8149262945, Email: chamberofsa@gmail.com)

versus

CLEARMEDI HEALTHCARE PVT. LTD. & ANR.

..... Defendants

Through: Mr. Gaurav Dudeja, Mr. Dhruval Singh, Advs. for D1 Ms. Taniya Madaan, Adv. proxy counsel for D2

CORAM: Dr. JAGMINDER SINGH (DHJS) JOINT REGISTRAR (JUDICIAL) <u>O R D E R</u> 27.03.2024

Learned Presiding Officer is on leave in the first half today.

As per directions, put up for the purpose already fixed on 05.07.2024.

READER TO JR(JUDICIAL)

MARCH 27, 2024/sms

This is a digitally signed order.

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